

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 24/RP/2023**

Subject : Petition for review of the order dated 29.3.2023 in Petition No. 392/GT/2020 in the matter of revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period 2014-19.

Petitioner : NTPC Limited

Respondents : APEDCL and 12 others

Date of Hearing : **30.8.2023**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Shri Sarthak Sareen, Advocate, NTPC  
Shri U.S. Mohanty, NTPC  
Shri Rudraksh Bhushan, NTPC  
Shri S. Vallinayagam, Advocate, TANGEDCO

**Record of Proceedings**

During the hearing, the learned counsel for the Review Petitioner made oral submissions on the ground that there is error apparent on the face of the Commission's order dated 29.3.2023, on following issues:

- (a) *Renovation and Retrofitting of Electrostatic Precipitator Package Stage-II, permitted as one-time expense;*
- (b) *Discharge of liability towards interlocking yards;*
- (c) *Construction of Road Under Bridge ('RUB') on MGR track for Rs 110.96 lakh;*
- (d) *Water charges;*
- (e) *Interest on Working Capital;*
- (f) *Assumed deletion with respect to MS Ash Slurry Pipe.*

2. The learned counsel for the Respondent TANGEDCO objected to the submissions of the learned counsel of the Review Petitioner and pointed out that there are no errors apparent on the face of the order dated 29.3.2023 and prayed for time to file its reply on the 'maintainability' of the Review Petition.

3. In response, the learned counsel for the Review Petitioner pointed out that Respondent GRIDCO has filed Review Petition No.16/RP/2023 against the same order



dated 29.3.2023 and the Commission has directed the parties to complete their pleadings on '*maintainability*' as well as on '*merits*'.

4. The Commission, after hearing the parties, directed the Respondent TANGEDCO to file its reply on '*maintainability*' as well as on '*merits*' on or before **16.10.2023**, after serving a copy to the Review Petitioner, who may file its rejoinder, if any, by **10.11.2023**.

5. The Review Petition shall be listed along with Petition No.16/RP/2023, for hearing on **17.11.2023**.

**By order of the Commission**

**Sd/-**

(B. Sreekumar)  
Joint Chief (Law)

